

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO-1748
ANSWERED ON- 13/03/2025

NATIONAL POLICY FOR CONSTRUCTION OF PLAYGROUNDS IN RURAL AREAS

1748. SHRI SANJAY RAUT

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) whether Government is considering implementation of a national policy to ensure the availability of playgrounds in rural areas;
- (b) the reasons for significant reduction in the budget allocated for the construction of playgrounds in 2023-24 and whether Government is planning to increase it;
- (c) whether the Ministry has a concrete mechanism to monitor the construction of rural playgrounds, if so, the details thereof; and
- (d) the number of projects approved for playground construction under MGNREGA in rural areas, particularly in Maharashtra?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) to (c) There is no such proposal under consideration in this Ministry. Further, 'Sports' being a State subject, the responsibility of development of sports, including construction of playgrounds, rests primarily with the respective State/Union Territory Governments. The Union Government only supplements their efforts by bridging critical gaps. The Khelo India Scheme and National Sports Development Fund (NSDF), implemented by this Ministry, under which financial assistance for development of sports infrastructure, including playgrounds, is provided, are demand-driven schemes. The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under Khelo India Scheme and NSDF, across the country, are available in public domain on the dashboards of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>.

Funds are allocated Scheme-wise and not component-wise in this Ministry. Details of funds allocated under various sports development programme of this Ministry during last five years are as under:

Financial Year	Funds allocated (in Rs. Crore)
2023-24	2380.86
2022-23	1907.69
2021-22	1993.00
2020-21	1313.40
2019-20	2000.00

(d) States/UT-wise details of play fields taken up under MGNREGA (Mahatma Gandhi National Rural Employment Guarantee Act) of Ministry of Rural Development, across the country, including in the State of Maharashtra are given at Annexure.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 1748 FOR REPLY ON 13.03.2025 REGARDING NATIONAL POLICY FOR CONSTRUCTION OF PLAYGROUNDS IN RURAL AREAS ASKED BY SHRI SANJAY RAUT.

States/UTs-wise, including Maharashtra, details of play fields taken up under MGNREGA (as on 10.03.2025)							
S No.	States/UTs	Since inception		2024-25		Ongoing	
		No. of works completed	Expenditure (Rs. in lakh)	No. of works completed	Total Expenditure (Rs. in lakh)	No. of works completed	Expenditure (Rs. in lakh)
1	ANDHRA PRADESH	2,479	2,638.58	1	0.94	20	25.39
2	ARUNACHAL PRADESH	71	480.98	4	59.14	14	80.21
3	ASSAM	1,034	2,753.00	428	1,422.28	602	2,325.44
4	BIHAR	1,671	6,445.09	638	7,276.76	7,126	6,949.54
5	CHHATTISGARH	172	1,068.85	27	609.19	152	662.96
6	GOA	-	-	-	1.40	2	1.40
7	GUJARAT	412	1,254.16	165	347.16	351	486.05
8	HARYANA	70	300.90	6	54.18	24	99.67
9	HIMACHAL PRADESH	1,955	4,717.77	323	909.43	457	939.54
10	JAMMU AND KASHMIR	628	1,350.45	51	789.11	840	1,329.58
11	JHARKHAND	6,774	6,258.93	2,175	872.73	4,582	1,118.92
12	KARNATAKA	7,513	16,657.84	1,338	3,671.74	2,848	4,237.55
13	KERALA	610	1,346.33	37	178.83	58	151.88
14	LADAKH	90	309.89	30	47.34	15	46.03
15	MADHYA PRADESH	16,867	34,577.79	504	1,137.00	1,102	1,749.85
16	MAHARASHTRA	130	406.01	18	203.67	338	484.74
17	MANIPUR	4	27.63	3	40.51	20	46.52
18	MEGHALAYA	697	6,295.12	56	432.29	101	992.08
19	MIZORAM	299	1,317.25	38	141.43	6	30.46
20	NAGALAND	96	1,415.91	11	62.32	3	0.56
21	ODISHA	8,678	31,426.67	998	3,507.97	3,505	9,932.97
22	PUNJAB	1,927	8,140.75	609	2,362.91	1,992	4,107.95
23	RAJASTHAN	8,098	52,640.43	2,042	6,508.68	4,180	20,911.21
24	SIKKIM	10	61.74	1	0.05	-	-
25	TAMIL NADU	27,839	7,328.86	1,369	2,937.81	9,743	2,236.71
26	TELANGANA	2,467	3,266.63	1,915	1,262.02	7,570	3,565.80
27	TRIPURA	71	123.84	5	39.17	8	49.28
28	UTTAR PRADESH	4,823	14,628.97	1,693	6,371.25	4,826	15,077.49
29	UTTARAKHAND	301	614.19	20	70.43	47	197.00
30	WEST BENGAL	2,769	6,667.24	-	-	952	2,400.35
31	ANDAMAN AND NICOBAR	2	5.04	-	3.02	5	6.34
32	PUDUCHERRY	1	15.58	-	-	-	-
	Total	98,558	2,14,542.42	14,505	41,320.76	51,489	80,243.47
